IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 604 of 2019

……

Shireen Perween **… … Petitioner**

Versus

The State of Jharkhand and Ors. **… … Opp. Parties**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Saurav Arun, Adv.
For the State : AC to SC-I

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

…..

13/26.03.2021 Due to bereavement in the family of State counsel, a prayer for adjournment has been made.

As prayed for, put up this case on 23.04.2021.

(Rajesh Kumar, J.)

Kamlesh/